

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1172
ANSWERED ON:30.11.2012
SCAM IN COMPANIES QUESTION
Rawat Shri Ashok Kumar

Will the Minister of FINANCE be pleased to state:

(a) The details of cases of misappropriation of public deposits in the savings and investment companies of the country during last one year till date; state-wise and company-wise and

(b) the steps taken for early disposal of such cases and result achieved all date case wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b) Information is being collected and shall be placed on the table of the house.